

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA 142/90.

Dt. of Order:23-10-92.

Y.V.Kamesham

Vs.

...Applicant

Union of India represented by :

1. The Secretary to Government,
Department of Posts, New Delhi.
2. The Director of Postal Services,
Andhra Pradesh Northern Region,
Hyderabad.
3. The Superintendent of Post Offices,
Adilabad.
4. Shri Y.Madhava Rao, O.S.O.,
Departmental Enquiry Officer,
O/o The C.P.M.G., Hyderabad.

...Respondents

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Counsel for the Applicant : Shri K.S.R.Anjaneyulu

Counsel for the Respondents : Shri N.R.Devraj, Sr.CGSC

CORAM:

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

THE HON'BLE SHRI T.CHANDRASEKHAR REDDY : MEMBER (J)

(Order of the Division Bench passed by
Hon'ble Sri A.B.Gorthi, Member (A)).

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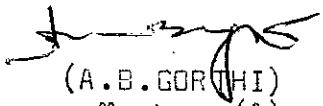
Heard Sri K.S.R.Anjaneyulu, counsel for the applicant and Sri N.R.Devraj, counsel for the Respondents. Sri K.S.R.Anjaneyulu, counsel for the applicant states that the Disciplinary Proceedings against the applicant have 2 since concluded the relief with regard to the grant of

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....2.

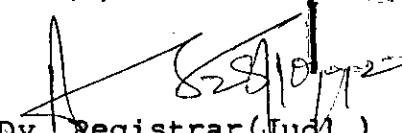
subsistence allowance was also adequately met. In view
of this the application has become infructuous.

2. The application is therefore dismissed as infur-
tuous with no order as to costs.


(A.B.GOR(H.I))
Member (A)


(T.CHANDRASEKHAR REDDY)
Member (J)

Dated: 23rd October, 1992.
Dictated in Open Court


Dy. Registrar (Jud1.)

av1/

Copy to:-

1. The Secretary to Government, Department of Posts, Union of India, New Delhi.
2. The Director of Postal Services, Andhra Pradesh Northern Region, Hyderabad.
3. The Superintendent of Post Offices, Adilabad.
4. Sri. Y.Madhava Rao, O.S.D., Departmental Enquiry Officer, O/o The C.P.M.G., Hyderabad.
5. One copy to Sri. K.S.R.Anjaneyulu, advocate, CAT, Hyd.
6. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
7. One spare copy.

Rsm/-


12/10/92

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CHECKED BY *TEL* APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR. A. B. GORTHI, A. M.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)
AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER(JUDL)

Dated: 23/10/1992

ORDER/JUDGMENT:

R.A. /C. /M.A. No

in

O.A. No. 142/90

T.A. No.

(wp. No _____)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

Dismissed as in person

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No orders as to costs.

pvm

